GOVERNMENT OF INDIA MINISTRY OF COAL

LOK SABHA UNSTARRED QUESTION NO. 2926 ANSWERED ON 17.12.2025

Coal Mines Rating

†2926. Smt. Himadri Singh:

Will the Minister of COAL be pleased to state:

- (a) the number of coal mines assessed under the latest cycle of the Star Rating Programme along with the ratings given in various categories and the current status of South Eastern Coalfield Ltd. (SECL) which operates in the Shahdol Lok Sabha constituency;
- (b) whether any mine has been penalised or directed to take corrective action for non-compliance with environmental and safety standards and if so, the details thereof;
- (c) the criteria adopted in the revised star rating framework especially those related to Environmental Social Governance (ESG) worker safety and emission monitoring; and
- (d) whether the Government proposes to expand the star rating system to include sustainability-linked incentives or public disclosure mechanisms to enhance accountability and if so, the details thereof?

ANSWER

MINISTER OF COAL & MINES (SHRI G. KISHAN REDDY)

(a): The latest cycle of the concluded Star Rating programme is 2023-24. Under the cycle, 383 coal and lignite mines were evaluated. The ratings awarded across different categories are as under: -

All Companies	•	Underground mines (Nos.)		Total mines (Nos.)
5 Star	31	11	0	42
4 Star	70	30	1	101
3 Star	63	69	5	137
2 Star	35	30	4	69
1 Star	21	4	1	26
No Star	8	0	0	8
Total	228	144	11	383

The Star Rating awarded for 2023-24 to mines of SECL falling under Shahdol Lok Sabha constituency are as under:-

No. of Coal Mines Awarded for	Star Rating Given					
Star Rating in Shahdol Lok-Sabha	5	4	3	2	1	
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Constituency	Star	Star	Star	Star	Star	

(b): Coal mines are regularly inspected by regulatory authorities, i.e. Ministry of Environment, Forest & Climate Change (MoEF&CC)/ State Pollution Control Boards (SPCBs), and necessary corrective measures are undertaken by mine authorities to address any shortcomings observed by the regulatory authorities.

In FY 2024-25, penalties for environmental non-compliance have been paid by mines of Western Coalfields Limited (Bhanegaon OC, Singhori OC, Amalgamated Inder Kamptee deep OC, Silewara OC, Kolgaon expn OC), South Eastern Coalfields Limited (Gevra OC, Jampali OC), and Northern Coalfields Limited (Bina OC).

No coal mines have been subjected to financial penalties for non-compliance with safety standards. However, the Directorate General of Mines Safety advises corrective measures in case of non-compliance with statutory provisions.

- (c): There are seven broad parameters adopted for evaluation of star rating of coal and lignite mines which are (i) Mining operations/ Mine geometry related parameters, (ii) Environment related parameters, (iii) Adoption of technologies: Best mining practices, (iv) Economic performance, (v) Rehabilitation and resettlement parameters, (vi) Worker welfare related parameters, and (vii) Safety and security related parameters.
- (d): There is no such plan under consideration of the Government.
